

varying from over 1 year to 3 years and over three years after having appeared before a duly constituted Selection Board and placed on panel, and are not yet confirmed, in the various Departments;

(b) what is normally considered as the minimum and maximum officiating periods for confirming an employee;

(c) whether it is a fact that employees with over three years satisfactory officiating period have not been confirmed as yet; and

(d) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Information is being collected and will be laid on the Table of the House in due course.

(b) No maximum and minimum officiating periods have been laid down for this purpose.

(c) Yes.

(d) For want of permanent vacancies.

Stenographers in Western Railway

73. Pandit M. B. Bhargava: Will the Minister of Railways be pleased to state:

(a) the number of permanent posts of Stenographers in all the 3 grades of 80—220, 200—300 and 280—350 as existing on the 31st March, 1957 on the Western Railway;

(b) the avenues of promotion provided for Stenographers on the different Zonal Railways;

(c) whether it is a fact that Stenographers in the Railway Board and other Central Government Secretariat offices have their avenues of promotion in the clerical line also; and

(d) if so, the basis for this discriminatory treatment and whether any steps are being taken to remove this discrimination?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). A statement is laid on the Table of the House. [See Appendix I, annexure No. 49.]

(c) Yes, Private Secretaries attached to Members/Additional Members of the Railway Board who have obtained training as Assistant and Assistant Superintendent for at least two years are eligible for appointment as Superintendent Grade II of the Railway Board's Secretariat Service with the approval of the Union Public Service Commission in the vacancy reserved for such Stenographers. Members of Grade I of the Central Secretariat Stenographers' Service (Private Secretaries etc.) are eligible to be considered for appointment against a specified quota of posts in Grade II of the Central Secretariat Service in accordance with the provision of the scheme with the approval of the Union Public Service Commission.

(d) There is no discrimination.

Land Submerged by Hirakud Dam

74. Shri P. K. Deo: Will the Minister of Irrigation and Power be pleased to state the total acreage of land submerged by the Hirakud Dam?

The Minister of Irrigation and Power (Shri S. K. Patil): 1,81,602 acres.

Level Crossing at Cuttack Station

75. Shri Pratap Keshari Deo: Will the Minister of Railways be pleased to state:

(a) whether Government are aware that the public are harassed by the constant closure of the Railway gate at the level crossing near Cuttack Station on the Cuttack-Bhubaneswar Road; and

(b) whether Government are contemplating to construct an overbridge or an under-bridge to relieve the traffic congestion at the level crossing?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No, Sir, However, due to frequent closure of this level crossing which is situated in the busy station yard the public may have been put to some inconvenience.

(b) Proposals for construction of two over or under bridges, one on the north and the other on the south of Cuttack Railway Station in place of the existing level crossing, are under consideration.

नये डाक तथा तार-घर

७६. श्री भक्त वर्मान : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) सन् १९५६-५७ के वित्तीय वर्ष में उत्तर प्रदेश के पांच पर्वतीय जिलों, अर्थात् गढ़वाल, अलमोड़ा, देहरादून, नैनीताल और टिहरी-गढ़वाल में से प्रत्येक में किन-किन स्थानों पर नये डाक-घर, तार-घर, टेलीफोन एक्सचेंज तथा सार्वजनिक टेलीफोन घर खोले गये हैं;

(ख) किन-किन शाखा-डाकघरों को उप-डाकघरों में परिवर्तित किया गया; और

(ग) १९५७-५८ के वित्तीय वर्ष में इन पांच जिलों के किन-किन स्थानों पर नये डाकघर, तारघर, टेलीफोन एक्सचेंज तथा सार्वजनिक टेलीफोन घर खोलने का निर्णय किया जा चुका है अथवा विचार किया जा रहा है ?

परिवहन तथा संचार मंत्रालय में राज्य मंत्री (श्री राज बहादुर) : (क) से (ग) इस सप्ताह में एक विवरण-पत्र सभा-पटल पर रखा जाता है। [बै.स.पं.सं. १, अन्व.सं. संख्या ५०]

Construction of Under-bridge at Bangalore

77. Shri N. Keshava: Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to construct an underbridge across the broadgauge Madras line and avoid the congestion and inconvenience

caused to the public of Bangalore for the traffic on Subedar Chatram Road;

(b) if so, what the proposal is; and

(c) when it is likely to be implemented?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). At the request of the City Improvement Trust, Bangalore the question of providing an under-bridge at the existing level crossing on Subedar Chatram Road in Bangalore City was examined in 1953, and the Mysore Government as well as the Improvement Trust were asked to bear the cost of approaches. The State Government's approval to bear their share of cost has not yet been received.

The work can be taken up only when the State Government communicates their approval to bear their share of the cost.

Ticketless Travel

78. Shri Bibhuti Mishra: Will the Minister of Railways be pleased to state:

(a) the total number of ticketless travellers in different railway Zones and money realised from them in 1956-57; and

(b) the steps taken by Government to stop ticketless travel?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) A statement giving the information is attached. [See Appendix I, annexure No. 51]

(b) (i) Checking the tickets of passengers entering and leaving stations by posting of ticket collectors at larger stations, and deputing other staff at the smaller stations, for manning the gates.

(ii) Providing Travelling Ticket Examiners to work to prescribed programmes, as well as to conduct surprise checks.